

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

9. C.P. (IB)-103(MB)/2024

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 03.07.2024**

**NAME OF THE PARTIES:- J.C. Flowers Asset Reconstruction Private  
Limited**  
**V/s**  
**Smaaash Leisure Limited**

**Section: 7 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Counsel, Sakil Ansari appeared for the Financial Creditor, and Counsel, Malhar Zatakia  
a/w Sonam Pandey appeared for the Corporate Debtor through VC.

Heard the Counsel for both parties on the last date of the hearing and written  
submissions from both the parties have been taken on record. **Reserved for Orders.**

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*ANKIT*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**